

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.310

IA-2809/2023 IA-1505/2021 IA-1182/2023 CA-28/2021

In

IB-1075(ND)/2018

IN THE MATTER OF:

M/s. Stressed Assests Stabilization Fund

.... **APPLICANT/PETITIONER**

Vs.

M/s. J.L. Knit (India) ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 08.11.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Abhishek Anand, Mr. Karan Kohli, Advocates

For the Liquidator

: CMA S.K. Bhatt, Liquidator

For the EPFO

: Mr. Diggaj Pathak, Msa. Shweta Sharma, Advocates
for EPFO

ORDER

IA-2809/2023:-

Pleadings are complete.

List the matter on **29.11.2023**.

IA-1505/2021:-

None appears for the Applicant. Ld. Counsel appears for the Respondents/EPFO. The reply filed by EPFO is available in the main matter. The Rejoinder filed by the Applicant is also taken on record.

List for arguments on **29.11.2023**.

CA-28/2021:-

List CA-28/2021 along with IA-1505/2021 for arguments on **29.11.2023.**

IA-1182/2023:-

List on **29.11.2023.**

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)